

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP-19(MB)/2016

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 24.07.2018

NAME OF THE PARTIES:

The South Indian Bank Ltd.
v/s.
Bharati Defense & Infrastructure Ltd.

SECTION : 71(10) r.w. 117c(4) of the Companies Act, 2013

ORDER

At request of the Petitioner's Counsel, list this matter on 28.08.2018.

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)